Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal 190 of 2010
IA 259 of 2010

Dated :*13th May, *2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Paschim Gujarat Vij Company Limited **… Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran & Ms. Ranjitha**
Counsel for the Respondent(s): **Mr. C.K. Rai & Mr. Wajesh Shafiq for R.2**

ORDER

Heard the learned counsel for the parties.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS